श्री राम विलास पासवान : डी.डी. ए. में जो सफेद हाथी बैठे हुए हैं वह आपको भी बदनाम करके छोड़ेंगे। वहां पर जितना करप्शन है, जितने जोरों से रुपया कमाया जा रहा है वह आपकी जानकारी में भी होना चाहिए। सभी मन्त्रियों को इन्होंने खाया है, आपको भी खाने की कोशिश करेंगे।

अध्यक्ष महोदय : मन्त्री बड़ा तगड़ा है, स्पोर्ट्समैन है।

PROF. K. K. TEWARY : I would like to know from the hon. Minister whether the material meant for construction is finding its way to black market, and whether inferior material used by the contractors has resulted in the untimely collapse of the flats; if so whether any list of such persons has been prepared. If such a list has been prepared, what action has been taken so far ?

अध्यक्ष महोदय : यह तो बहुत पहले आ चुका है।

SHRI BUTA SINGH : I have already mentioned about the material used and the action taken. Unless there is any specific complaint, there is nothing further to do in the matter.

PROF. K. K. TEWARY : It is a very specific question. I would like to know whether, after the collapse of these houses, whether any list has been prepared and if so, what action has been taken ?

अध्यक्ष महोदय : आप सरप्राइज चेक्स करते रहिए।

(व्यवधान)

अध्यक्ष महोदय : पहले जवाब दे दिया है। दो को निकाल दिया है।

Starvation Deaths in States

*668. SHRI RAM VILAS PASWAN :
SHRI M.V. CHANDRASHEKARA MURTHY :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether a number of persons have died in Tamil Nadu, Rajasthan, Bihar and in some other parts of the country due to starvation;

(b) if so, number of such persons died in each State during the last three months; and

(c) whether any measures have been taken by Government to save the lives from starvation ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN) : (a) The Governments of Tamil Nadu, Rajasthan and Bihar have reported that no starvation death have taken place in their States. No starvation death has been reported so far by any other State.

(b) Does not arise.

(c) Central assistance have been sanctioned to the States affected by drought for, amongst others, employment generation, gratuitous relief and special nutritional programme for vulnerable sections, like, pre-school going children and pregnant and lactating mothers. Special allocation of foodgrains has been made to be distributed amongst labourers as part payment of their wages at the rate 1 kg. per man day. Foodgrains are also being allocated under the National Rural Employment Programme. Adequate foodgrains are being allotted to the States under Public Distribution System.

श्री राम विलास पासवान : अध्यक्ष महोदय, हम लोग कह रहे हैं कि भूख से लोग मर रहे हैं। दोनों पक्ष के लोग कह रहे हैं कि भूख से लोग मर रहे हैं। सरकार कहती है कि भूख से नहीं मरते हैं। मैं आपके माध्यम से एक छोटा सा सवाल मन्त्री महोदय से पूछना चाहता हूं कि स्टारवेशन डेथ की परिभाषा सरकार की नजर में क्या है ?

श्री आरिफ मोहम्मद खां : माननीय अध्यक्ष महोदय, मेरे ख्याल से इसके लिये कोई बहुत व्यापक परिभाषा की आवश्यकता नहीं है। उसकी परिभाषा नियमानुसार कानून में दी हुई है। राज्य सरकारों से ही हम रिपोर्ट्स मंगवाते हैं। उनसे प्राप्त सूचना के अनुसार पूरे देश में कहीं कोई भी भूख के कारण मौत नहीं हुई है।

...(व्यवधान)...

श्री राम विलास पासवान : अध्यक्ष महोदय, मेरे पास बिहार फैमिन कोड है। मेरे पास मद्रास फेमिन कोड है। इसमें कहीं भी स्टारवेशन का जिक्र नहीं है। मैं सरकार से पूछना चाहता हूं, सरकार बराबर कह रही है कि स्टारवेशन से कोई डैथ नहीं होती है, कि स्टारवेशन डेथ की कोई परिभाषा है या नहीं ? हम लोग हमेशा से कहते हैं कि एक हजार से ज्यादा लोग स्टारवेशन के कारण मर चुके हैं, लेकिन सरकार कहती है कि भूख से नहीं मरे हैं।

श्री आरिफ मोहम्मद खां : आपने क्या परिभाषा मानकर सवाल किया है ?

...(व्यवधान)...

अध्यक्ष महोदय : आप क्या कर रहे है।

...(व्यवधान)...

SHRI K. MAYATHEVAR : It is very important.

अध्यक्ष महोदय: इम्पोरटेंट है, लेकिन उसकी इम्पोरटेंस को आप खत्म कर रहे हैं। उनको जवाब देने दीजिए।

...(व्यवधान)...

श्री आरिफ मोहम्मद खां : मैं नहीं जानता कि माननीय सदस्य ने क्या परिभाषा अपने मस्तिष्क में रखकर यह सवाल किया है।

...(व्यवधान)...

अध्यक्ष महोदय : उनको सवाल का जवाब खत्म तो करने दीजिए।

...(व्यवधान)...

श्री आरिफ मोहम्मद खां : अध्यक्ष महोदय, मैं कुछ नहीं कह रहा हूं। अगर बता देंगे तो मेहरबानी होगी। ...(व्यवधान)... अध्यक्ष महोदय, जो सर्वमान्य तरीके हैं, हमेशा से उसी के अनुसार कार्य करते आए हैं। भूख से होने वाली मौत यदि कोई है तो उसके बारे में हम राज्य सरकारों से सूचना मंगवायें हैं। मान्यवर, किसी भी राज्य सरकार... (व्यवधान)...मुझे जवाब तो पूरा करने दीजिए। मेरे ख्याल से उसकी परिभाषा का सवाल भी ठीक से पूछ सकेंगे। कोई सूचना हमें किसी राज्य सरकार की तरफ से प्राप्त नहीं हुई है कि किसी भी प्रदेश में भूख के कारण कोई मौत हुई हो। लेकिन राजस्थान ...(व्यवधान)...अगर कोई माननीय सदस्य कोई स्पष्ट जानकारी दें, किसी भी प्रदेश से कहीं ऐसी होने वाली घटना के बारे में तो मैं आपके माध्यम से माननीय सदस्यों को विश्वास दिलाना चाहूंगा कि हम न केवल उसकी विस्तृत जानकारी हासिल करेंगे, बल्कि उसके सम्बन्ध में जो भी हमारी जानकारी होगी, उससे माननीय सदस्यों और माननीय सदन को अवगत करायेंगे।

...(व्यवधान)...

अध्यक्ष महोदय : उन्होंने जो कहा है आपने सुना होगा।

What can I do ?...(व्यवधान)...

अध्यक्ष महोदय : उन्होंने यह कहा है...

...(व्यवधान)...

SHRI K. MAYATHEVAR : Sir, he is suppressing the facts.

MR. SPEAKER : What can I do ?

(Interruptions)

MR. SPEAKER : There is nothing. Not allowed.

*(Interruptions)***

MR. SPEAKER : You are taking the law into your own hands. This is not the proper way.

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : The hon. Members seem to be having their own opinions about the definition and I hope......

(Interruptions)

MR. SPEAKER : Let him speak now. You have your opinion, he has his opinion.

(Interruptions)

MR. SPEAKER : No, I will not allow. मैं सिर्फ प्रश्न करने वाले का जवाब दिलवा सकता हूं, सब प्रश्नों का एक साथ नही दिलवा सकता। यह तरीका नहीं है...

*(Interruptions).***

RAO BIRENDRA SINGH : I entirely agree that individual opinions cannot be made the subject matter of discussion in the House. But so far as Government is concerned, they want, to take under consideration the deaths from starvation. The matter is very clear. Death from starvation is death due to non-availability of food. The Central Government has very large stocks of foodgrains and foodgrains can be rushed by my friend, Mr. Bhagwat Jha Azad, to any part of the country where food is not available and the States demand immediate supply of food. But our information is that food is available in all parts of the country. Even during the worst drought during 1979-80 the Government ensured that food was available to every individual in the country and there was not a single starvation death. Even now, our management is as good as it has been in the previous drought year. There is no report at all that any individual died because of food not being available in a particular place or in any household.

श्री राम विलास पासवान : मन्त्री महोदय ने कहा है कि हर जगह फूड का स्टाक रखा हुआ है। मालूम होता है कि वह मुफ्त में बांट रहे हैं। आप ने फूड का स्टाक रखा है—पैसे के बल पर। जो पैसा देगा उसको फूड देंगे, मुफ्त में नहीं बांट रहे हैं। जो भूख से मरते हैं उन के पास परचेजिंग कैपेसिटी नहीं है, फूड खरीदने के लिये पैसा नहीं है। ये कहते हैं कि हमारे पास गोदाम में फूड है। उससे हमको क्या मतलब है, मरने वाले को क्या मतलब है? उसको खाने को मिल रहा है या नहीं?

SHRI K. LAKKAPPA : Sir, the Government has got a separate scheme for that also.

MR. SPEAKER : The Minister is capable enough to reply.

(Interruptions)

श्री राम विलास पासवान : मैं सरकार से एक प्रश्न पूछना चाहता हूं—दक्षिण बिहार का जो सूखाग्रस्त इलाका है, जो फैमीन-एरिया, स्टार्व्ड-एरिया डिक्लेअर हो चुका है, उसमें अब तक कितने लोगों की मृत्यु हो चुकी है? उनमें से कितनों की नैचुरल मौत हुई है और कितनों की अननैचुरल मौत हुई है? क्या सरकार कोई एन्टी-स्टार्वेशन कमीशन नियुक्त करेगी? जहां से भी मौत की शिकायत आये, उस कमीशन का काम होगा कि वहां जा कर देखें कि भूख से मौत हुई है या नहीं।

RAO BIRENDRA SINGH : Sir, we consider that there is no need for setting up any Commission for this purpose. So far as availability of food for people in drought affected areas is concerned, as you know, there is a regular programme of National Rural Employment. About one million people are employed throughout the country every day. One million people are given employment in rural areas every day and one kg. of foodgrains is available within the wages to be given for anybody who wants to come for work. Apart from that ....

**Not recorded.

श्री राम विलास पासवान : **। मेरे प्रश्न का जवाब दिलाया जाय ।

RAO BIRENDRA SINGH : .... special assistance has been provided by the Central Government for employment generation.

श्री राम विलास पासवान : मेरे प्रश्न का जवाब दिलाया जाय कि बिहार में कितने लोग मरे हैं ।

अध्यक्ष महोदय : बिहार की सरकार से पूछ कर बतला सकते हैं ।

RAO BIRENDRA SINGH : Special assistance has been provided for drought of Rs. 25 crores and out of that Rs. 25 crores ....

(Interruptions)

MR. SPEAKER : Why don't you listen to him ?

RAO BIRENDRA SINGH : There is a substantial provision for giving employment to people in addition to NREP.

श्री राम विलास पासवान : मैंने प्रश्न किया आम का और जवाब मिल रहा है इमली का, वही बात हुई । मेरे प्रश्न का जवाब नहीं है । दक्षिण बिहार में जो ड्राउट इफेक्टेड एरिया डेक्लेयर हुआ है, उसमें कितने लोग भूख से मरे हैं ।

SHRI NIREN GHOSH : The hon. Minister is misleading the House.

अध्यक्ष महोदय : वे कहते हैं कि नहीं मरे हैं ।

श्री राम विलास पासवान : हम कहते हैं कि लोग मरे हैं । लोग मरे हैं चाहे भूख से नहीं । वैसे कितने लोग मरे हैं ।

अध्यक्ष महोदय : अब यह इस के बारे में कैसे बतायेंगे ।

श्री राम विलास पासवान : हजारों की संख्या में लोग भूख से मरे हैं ।

...(व्यवधान)...

RAO BIRENDRA SINGH : Sir, my colleague has categorically stated that there is no report of death from starvation in Bihar; nor from any other State in the country.

SHRI K. MAYATHEVAR : Sir, the statement is suppressed from the facts. In Tamil Nadu, 29 persons had died of.........

MR. SPEAKER : Mr. Mayathevar, I have not allowed you. I have not allowed him.

(Interruptions)

MR. SPEAKER : What are you doing ? Why can't you read this ? There are norms.

(Interruptions)

MR. SPEAKER : Look here. What are you doing ? First I have to call the hon. Member who is on the List of Questions. Then, I can come to you. Or can I jump over to you ?

श्री सत्यनारायण जटिया : मध्य प्रदेश में भूख के कारण मौतें हुई हैं ।

...(व्यवधान)...

RAO BIRENDRA SINGH : Don't make it a political issue.

DR. KRUPASINDHU BHOI : The hon. Member has asked about the starvation deaths. There are norms, conventions and definitions for the starvation deaths. It means; that person died without food; denovo or the person was getting inadequate food for more than one month or two months resulting in malnutrition. Then, these things can be known only when the post-mortem report is received. When any Opposition Member or any hon. Member demands that somebody died of starvation, the matter should have been immediately referred for the post-mortem examination ? And then only, the doctor can certify that he died of starvation. Based on this line, I will ask the hon. Minister whether he has received categorically any post-mortem report conducted by the State Government

** Expurnged as ordered by the chair.

with the initiative of the hon. Member of Parliament Shri Ram Vilas Paswan who is putting this question. I would like to know whether the Minister has got any report? If he has got any report, he may say so. If not, the hon. Member of Parliament, Shri Ram Vilas Paswan is, by putting this question, just trying to.........

MR. SPEAKER : You are not replying to him. You are not supposed to reply.

SHRI ARIF MOHAMMAD KHAN : I have not received any such report.

SHRI K. MAYATHEVAR : Sir, I am quite aware of the fact that the Central Government is distributing enough food to the States. I am not having any difference of opinion on that. Although the Central Government is distributing sufficient food to Tamil Nadu, theretwere 29 deaths due to starvation during the last month in Tamil Nadu. The matter was raised in the Assembly also by the Communist Members and the DMK Members and it was accepted by the State Government. But the facts and figures were not given to this Government.

I want to known whether the Central Government would check up as to whether 29 persons had died of starvation in Tamil Nadu? Further, Sir.........

MR. SPEAKER : Now, let him answer. There is no time.

SHRI K. MAYATHEVAR : Would the Minister verify and find out the truth?

SHRI ARIF MOHAMMAD KHAN : Sir, we have not received any such report from the State Government. But if the hon. Member gives us any specific instance, we will enquire into it.

MR. SPEAKER : You give him any specifice instance. He says, "I will enquire into it." You give him specific case.

श्री मनीराम बागड़ी : मैं मंत्री जी से यह कहना चाहूंगा कि राजस्थान के अन्दर जो मौतें हुई हैं, जिन को बीमारी से मौतें करार दिया गया है, वे अकालग्रस्त क्षेत्रों के अन्दर ही हुई हैं। तो क्या सरकार ने यह जानने की कोशिश की है कि यह बीमारी सिर्फ अकाल-ग्रस्त क्षेत्र के अन्दर ही क्यों हुई, दूसरी जगहों पर क्यों नहीं हुई। इस का स्पष्ट और साफ मतलब यह होता है कि कम खाये या बिन खाये या कतई न खाये, इस कारण ये मौतें हुई हैं। ये तीन कारण हैं, जिन से मौतें हुई हैं और ये तीनों कारण स्टारवेशन के होते हैं। तो क्या सरकार इन तमाम बातों की जांच करवा रही है? असल में दोष यह है कि कोई मंत्री जिम्मेवार है नहीं इस सब के लिये। ये बेचारे खेती के मंत्री हैं, ये मजदूरी के हैं और कोई जिम्मेवार आदमी नहीं है, जो कि इन मौतों की जिम्मेवारी ले। क्या मन्त्री जी इस के बारे में बतायेंगे।

WRITTEN ANSWERS TO QUESTION

Pollution Caused by Felling Trees in Mandla District (MP)

*665. SHRI BHOGENDRA JHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the environmental pollution caused by felling trees in Mandla District, Madhya Pradesh;

(b) if so, whether any directives have been given in this matter by the Central Government; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Indiscriminate felling of trees leads to soil erosion, flood, drought and loss of soil productivity resulting in general environmental degradation. Denuded areas are reported to exist largely outside the Reserved and Protected forests in Mandla district, Madhya Pradesh. Felling of trees in Reserved and Protected forests is done under the provisions of the Working Plans and Schemes.

(b) Guidelines are given by the Central Government to the State Governments from time to time regarding conservation and management of forests.

(c) A statement indicating the salient features of the guidelines is laid on the Table of the House.